

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:1336

ANSWERED ON:03.03.2011

PMGSY

Bavalia Shri Kuvarjibhai Mohanbhai; Kanubhai Patel Jayshreeben; Khaire Shri Chandrakant Bhaurao; Kodikunnil Shri Suresh; Patel Shri Bal Kumar; Singh Shri Rakesh; Yadav Shri M. Anjan Kumar

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) whether various State Governments have submitted proposals under PMGSY to Central Government for approval;
- (b) if so, the details thereof alongwith the current status of the proposals;
- (c) whether the Government took any action for sanctioning and releasing of funds under the said scheme to the States;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN 'ADITYA')

(a) to (e) Yes Sir. Project proposals for road works to be taken up under Pradhan Mantri Gram Sadak Yojana (PMGSY) were submitted by various States from time to time. The current status of proposals is enclosed as Annexure. The proposals received under PMGSY are examined in National Rural Road Development Agency (NRRDA) to ascertain their suitability and eligibility as per programme guidelines, instruction issued from time to time and compliance report furnished by the States on the observations made on their proposals during scrutiny of these proposals by NRRDA. After examination, the proposals are placed before the Empowered Committee and after its recommendations, projects are sanctioned with the approval of Competent Authority. Upto January, 2011 a total of project proposals valued at Rs.1,18,198 crore for construction of 1,05,837 road works measuring 4,18,721 km have been sanctioned to the States. A total of Rs.77,649 crore has been released to the States under the programme upto January, 2011.